## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA STARRED QUESTION NO.†\*225 TO BE ANSWERED ON THE 10<sup>TH</sup> MAY, 2016/VAISAKHA 20, 1938 (SAKA)

### PROMOTION OF OFFICIAL LANGUAGE

†\*225. SHRIMATI NEELAM SONKER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has issued instructions/guidelines to all the Ministries, Departments, Public Sector Undertakings (PSUs), Banks etc. to use official language Hindi in their respective departments and if so, the details thereof;

(b) whether the Government has received complaints regarding reply given in English to communications received in Hindi and issuance of press release in English only by some of the PSUs and Banks, if so, the details thereof and the action taken in this regard; and

(c) the other measures taken by the Government to ensure compliance with the said instructions/guidelines and also to promote the use of Hindi language in Government Offices and PSUs?

#### ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (c): A Statement is laid on the Table of the House.

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# STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.\*225 FOR 10.05.2016.

(a): Yes, Madam. An Annual Programme is issued by the Department of Official Language every year wherein targets are fixed for Central Government Ministries, Departments, PSUs, Banks etc. for the use of official language Hindi.

(b): Yes, Madam, Department of Official language receives complaints regarding reply given in English to communications received in Hindi, off and on, by Central Government Organizations. As per the received data, 99.4% letters received in Hindi have been replied to in Hindi only. Therefore, the cases of violation are negligible. Similarly, some complaints have been received in the department regarding issuance of press release in English only.

However, complaints regarding the letters received in Hindi and replied to in English and issuance of press release in English only by the offices are forwarded to the Administrative Head of the concerned organization for action as per the rule. The Department conducts reviews on this subject in the various meetings of Committees constituted by the Department.

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(c): The Government undertakes the following steps to promote the use of Hindi in Government Offices and PSUs:-

- Quarterly progress reports regarding progressive use of Official Language Hindi are received and reviewed at the end of each quarer.
- (ii) An Annual Programme is issued by the Department of Official Language every year wherein targets are fixed for central government offices for the use of official language Hindi.
- (iii) Achievements regarding compliance of Annual Progamme are laid on the Table of both the Houses of Parliament in the form of Annual Assessment Report.
- (iv) The Department of Official Language Conducts Hindi language, Hindi typing, translation and the use of Hindi on computer courses through its subordinate offices Central Hindi Tranning Institute and Central Translation Bureau for central government employees.
- (v) Official Language Implementation Committees are constituted in Central Government offices etc. to review the progressive use of Official Language Hindi.

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- (vi) Town Official Language Implementation Committees have been formed at town level to review the progressive use of Hindi in Central Government Offices etc.
- (vii) Hindi Salahkar Samitis are constituted in Ministries/Departments to provide necessary guidelines.
- (viii) The officers of 08 Regional Implementation Offices of Department of Official Language ensure compliance of official language policy through Official Language inspections etc.
- (ix) The Official Language Police of Union in based on inspiration, incentive and goodwill. Therefore, various incentive schemes are being implemented by the Department of Official Language for Government of India offices/personnels to promote the use of Hindi.

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